

By E-Mail/Speed Post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/6169 /2024 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Kamrup(M), Guwahati

Dated Guwahati, the 24th July, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. DJK/7034/E, dated 11.07.2024

Sir,

With reference to the above, I am to inform you that Shri Sushil Kumar Kabra, Additional District and Sessions Judge (FTC) No. 3, Kamrup(M), Guwahati, has been allowed to avail HTC for the block period 2024-2026 to visit his home at Dhemaji and return, through the hired car (taxi), along with his family, w.e.f. 15.07.2024 to 17.07.2024, by the shortest possible route, as per existing Rules.

Shri Kabra may be informed accordingly.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Copy to:- NO. HC.VII-06/6169-6173/2024/A dated 24th July, 2024

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Sushil Kumar Kabra, Addl. District & Sessions Judge (FTC) No.-3, for information.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

23/7/24

REGISTRAR (VIGILANCE)

23.07.2024